

**GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA  
UNSTARRED QUESTION No.2249  
TO BE ANSWERED ON 12.03.2025**

**INCREASE IN MPLAD FUND**

**2249. SMT. DHANORKAR PRATIBHA SURESH:  
SHRI RAJKUMAR ROAT:  
SHRI DEEPENDER SINGH HOODA:**

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

**(a) whether a Member of Parliament (MP) gets an amount of Rs. 5 crore per year for the development of his/her Parliamentary Constituency while in States like Rajasthan a Member of Legislative Assembly (MLA) is provided the same amount for his assembly constituency;**

**(b) whether the geographical area of a Parliamentary Constituency is much larger than the assembly constituency and the Government proposes to increase the funds under Members of Parliament Local Area Development (MPLADS) accordingly in view of the wider needs and developmental responsibilities of the constituencies of MPs;**

**(c) if so, the details thereof along with the time by which the said proposal is likely to be implemented and if not, the reasons therefor; and**

**(d) the details of disbursement of MPLAD fund for the Members of Parliament from Haryana?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE [RAO INDERJIT SINGH]**

**(a) Yes, Sir. A Member of Parliament (MP) gets an amount of Rs. 5 crore per year for the development of his/her Parliamentary Constituency.**

**The Members of Legislative Assembly Local Area Development Scheme (MLALADS) annual entitlement may vary across States and is under the domain of respective State/UT Government.**

**(b) & (c) The Ministry receives and examines, on a continuous basis, the new suggestions from stakeholders, including suggestions for revision of entitlement of funds, following due process in consultation with Ministry of Finance.**

**(d) Under the MPLADS, the Ministry has released an authorization of Rs. 50.00 crore for 18th Lok Sabha Members and Rs. 32.50 crore for Sitting Rajya Sabha Members in the State of Haryana.**

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